

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. JAGMESH SINGH  
GALI NO. - 3, ADRASH COLONY, SHADIPUR JULANA,  
TEH - JULANA, HARYANA, 126101

**Roll No - 701**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI DHUP SINGH

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

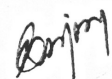
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
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**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. SATYAVATEE TYAGEE  
C/O SHRI RAJ BANWARE, ADVOCATE, NAGAR  
PANCHAYAT, BODRI, WARD NO.- 7, DIST:-BILASPUR ,  
CHHATTISGARH, CHHATTISGARH, 495220

**Roll No - 702**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SHRI KUNWAR DAS

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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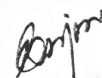
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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. WASIM MIYAN  
AZAD CHOWK MANGLA, , CHHATTISGARH, 495001

**Roll No - 703**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAFIQUE MIYAN

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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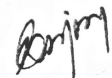
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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
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**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. TARUN KUMAR PRAJAPATI  
BANSPARA WARD DHAMTARI, TEH. - DHAMTARI,  
CHHATTISGARH, 493773

**Roll No - 704**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI HOLARAM PRAJAPATI

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**HIGH COURT OF CHHATTISGARH  
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**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MRS. PUSHPA SINGH  
OPP. ARA MILL, TAPKARA ROAD, KUNKURI,  
CHHATTISGARH, 496225

**Roll No - 705**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI PRAFUL SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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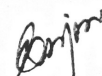
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**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. GANESHWAR RAM DHRUW  
VILLAGE - KOLIYARI, POST+ TEHSIL AND DISTRICT -  
DHAMTARI, , CHHATTISGARH, 493773

**Roll No - 706**

**Category - ST**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI AGHANU RAM DHRUW

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
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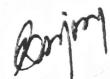
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**Candidate's Name & Address**

MS. AARTI JADIYA  
INFRONT OF BATA SHOWROOM, JADIYA JEWELLERS  
FORT ROAD, , MADHYA PRADESH, 486001

**Roll No - 707**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI N.L. JADIYA

**Examination Centre :**  
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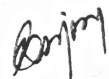
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MR. MAHENDRA SINGH DAHARIYA  
Q.NO. - 42, SECTOR -2, AMLIDIH, VIDYA NAGAR,  
CHHATTISGARH, 492006

**Roll No - 708**

**Category - SC**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI M.L. DAHARIYA

**Examination Centre :**

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MR. AKHILESH DALPATI  
A-29, PHASE - I, RAJKISHORE NAGAR, ,  
CHHATTISGARH, 495006

**Roll No - 709**

**Category - ST**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SUREET SINGH DALPATI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANISH KUMAR  
VILLAGE - BHADURPUR MANPHORA, POST -  
GHATAYAN,, UTTAR PRADESH, 251314

**Roll No - 710**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI MAHAVIR SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ANITA  
HEMU KALANI CHOWK, SINDHI COLONY, NEAR  
MATA MANDIR, GONDIA, MAHARASHTRA, 441601

**Roll No - 711**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI RAJKUMAR SHIVAN DAS

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

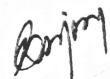
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DINESH KUMAR  
VILL. AND P.O. - BICHHOR, TEHSIL -PUNHANA,  
HARYANA, 122508

**Roll No - 712**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHIV RAM

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AMIT KUMAR SINGH  
SECTOR - 3, H.NO. -3, GREATER GREEN PARK COLONY  
BISALPUR ROAD, UTTAR PRADESH, 243006

**Roll No - 713**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAMESHWAR DAYAL

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**8:00 A.M. to 11:00 A.M.**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SATISH KANTILAL ANKAR  
BEHIND S.T. DEPO, NEW LAXMI NAGAR, TAH. &  
DISTT.- GONDIA, MAHARASHTRA, 441614

**Roll No - 714**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI KANTILAL BALCHAND ANKAR

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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**TIME**

**PAPER**

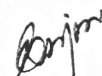
**8:00 A.M. to 11:00 A.M.**

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**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Roll No - 715**

**Candidate's Name & Address**

MR. SHYORAJ SINGH  
H.NO. - 536, SEC - 45, HARYANA, 121003

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHYAMBIR SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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**TIME**

**PAPER**

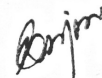
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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. LAKSHMI NARAIN  
H.NO. - 109, NEHRU KUTIYA, MALKA GANJ, , DELHI,  
110007

**Roll No - 716**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI OM PRAKASH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. MANISHA CHAWLA  
B-82, TRIVENI NAGAR GOPALPURA BYPASS, ,  
RAJASTHAN, 302018

**Roll No - 717**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI BASANT KUMAR CHAWLA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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\*\*\*\*\*



:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANOJ KUMAR DUBEY  
C-42/6B, GALI NO. 2, 5TH PUSTA, GAMRI EXT., DELHI,  
110053

**Roll No - 718**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI AMBIKA PRASAD DUBEY

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VINAY KUMAR SRIVASTAVA  
4/139, L.I.G. AWAS VIKASH COLONY YOJNA NO. 3  
JHUNSI,, UTTAR PRADESH, 211019

**Roll No - 719**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI OM PRAKASH SRIVASTAVA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. HARJEET SINGH CHAWLA  
CHAWLA WATCH INFRONT OF DR. KESHARWANI  
HOSPITAL, SADAR BAZAR, DIST:- , CHHATTISGARH,  
CHHATTISGARH, 493332

**Roll No - 720**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI NARENDRA SINGH CHAWLA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

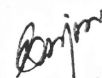
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. SAMRA WAHAB  
17/71 - D NAWAB KA HATA KANPUR NAGAR - 01,  
DIST:- , UTTAR PRADESH, UTTAR PRADESH, 208001

**Roll No - 721**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI MOHAMMAD WAHABUDDIN

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DHIRENDRA KUMAR DUBEY  
8/2 COLLEGE ROAD RANIGANJ, , WEST BENGAL,  
713347

**Roll No - 722**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SACHCHIDANAND DUBEY

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

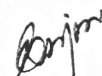
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ASHISH PATHAK  
18/29/TF-3 AMOL APARTMENT, A.C. BANJREE ROAD,  
TAGORE TOWN, DIST:- , UTTAR PRADESH, UTTAR  
PRADESH, 211002

**Roll No - 723**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI MR. VIRENDRA KANT PATHAK

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

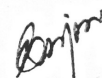
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

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Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIVEKANAND MISHRA  
BHATAWALIA EAST, NATHNAGAR, H.NO. 187/4, ,  
UTTAR PRADESH, 274001

**Roll No - 724**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SUBHASH CHANDRA MISHRA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PRASHANT KUMAR KURRE  
MIG-582 PADMNABHPUR, DURG ,, CHHATTISGARH,  
491001

**Roll No - 725**

**Category - SC**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI JAGO DAS KURRE

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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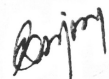
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**Paper II LAW**

**Issuing Authority**



**Registrar General**

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\*\*\*\*\*



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I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANOJ KUMAR VISHWAKARMA  
SHIVAY-CARRIER FOUNDATION COACHING, NEAR  
JMD SCHOOL BANKERS COLONY, PARMANATPUR, ,  
UTTAR PRADESH, 222002

**Roll No - 726**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHIV KUMAR VISHWAKARMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

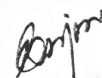
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJ NARAYAN TRIPATHI  
SANJAY COLONY, BALODA BAZAR, ,  
CHHATTISGARH, 493332

**Roll No - 727**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI AMBIKA PRASAD TRIPATHI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. NUSHRAT TAHSIN QUADRI  
SRISHTI SADAN BESIDE YASH PALACE KARBALA  
ROAD ,, CHHATTISGARH, 495001

**Roll No - 728**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI MUKHTAR AHMAD QUADRI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

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**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KISHOR KUMAR SHARMA  
H.NO-06 STATE BANK COLONY SUNDER NAGAR,,  
CHHATTISGARH, 492013

**Roll No - 729**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI ARUN KUMAR SHARMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. BASIT NIYAZ ALI HAIDARI  
HAIDARI MONDHA ROAD OPP. YADAV BUILDING  
KAMPTEE ,, MAHARASHTRA, 441001

**Roll No - 730**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI NIYAZ ALI HAIDARI

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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Photograph

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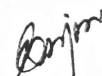
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. JYOTI SNEHI  
DEPUTY DIRECTOR, PROSECUTION OFFICE  
COMPAUND DISTRICT AND SESSIONS COURT, ,  
CHHATTISGARH, 491001

**Roll No - 731**

**Category - ST**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI PITAMBER SINGH NABHGESH

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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**TIME**

**PAPER**

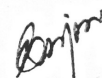
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VISHAL PANJABRAO MOHOD  
VAKIL MOHOD 4A, LOKMANYA SOCIETY RENUKA  
VIHAR BABULKHEDA,, MAHARASHTRA,

**Roll No - 732**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI PANJABRAO VAKIL MOHOD

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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**TIME**

**PAPER**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

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Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AVNISH KUMAR  
H.NO-6654 NEW NAVIN NAGAR, , UTTAR PRADESH,  
247001

**Roll No - 733**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI DHIR SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

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Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MD.SHAH FAISAL KHAN  
AZAD NAGAR ROAD NO 1 PELWAL PO- PELAWAL PS-  
KATKAMSANDI,, JHARKHAND,

**Roll No - 734**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI MD. ISLAM KHAN

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

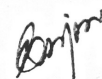
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NAVIN AHUJA  
INSIDE STREET NO 1 NEAR CHANDAKBADA FAFADIH  
,, CHHATTISGARH, 492009

**Roll No - 735**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHRI GANESH AHUJA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

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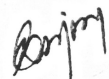
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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KAUSHAL PRASAD KOSARE  
VILLAGE BHARDAKALA PO-BALDEVPUR TAH-  
KHAIRAGARH,, CHHATTISGARH, 491881

**Roll No - 736**

**Category - SC**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE SHRI LALDAS KOSARE

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PRAVASI GOUD  
WARD 15 HIRAGIR DAFAI PO- HALDIBARI CHIRMIRI,,  
CHHATTISGARH, 497451

**Roll No - 737**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHRI SAWRA GOUD

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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Photograph

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MOHAMMAD SHAKIR AHMAD  
TAJ NAGARS FIRST STREET KHAIR MOHAMMAD  
PLOT, OLD CITY, AKOLA, , MAHARASHTRA, 444002

**Roll No - 738**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI MOHAMMAD YUSUF

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SHUKRACHARYA DUBEY  
WARD NO- 10 KALSHI DAFAI HALDI BADI CHIRMIRI,,  
CHHATTISGARH, 497451

**Roll No - 739**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAJ NARAYAN DUBEY

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SHIV KUMAR PANKHA  
FLAT NO 202 DRAUPADI KUNJ APARTMENT NEW  
PATLIPUTRA COLONY NEAR OBC BANK CHURCH  
ROAD PATNA ,, BIHAR, 800013

**Roll No - 740**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SH. RAM LAKHAN PANKHA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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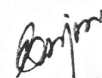
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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Roll No - 741**

**Candidate's Name & Address**

MR. BHARAT BHUSHAN  
H.NO.1729/17 HUDA JAGADHRI,, HARYANA, 135003

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI TARA CHAND

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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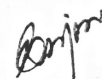
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**Issuing Authority**



**Registrar General**

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Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SURAJ KUMAR MISHRA  
KRISHNA VIHAR KRISHNA NAGAR BEHIND RAJESH  
STEEL INDUSTRY P.S- SUNDAR NAGAR TIKRAPARA ,,  
CHHATTISGARH, 492001

**Roll No - 742**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI DURGA PRASAD MISHRA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
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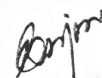
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**Registrar General**

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I.....Son/wife/daughter of Shri  
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responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJVEER SINGH  
VILLAGE- RAJABPUR PO- LAKSAR , , UTTARAKHAND,  
247663

**Roll No - 743**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI KALU RAM

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ANKUSH KANSAL  
AD 29 ANSAL SURYODAYA VIHAR SHASTRI NAGAR,,  
UTTAR PRADESH, 250004

**Roll No - 744**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAMAN PRAKASH KANSAL

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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Photograph

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on application form)

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PRASHANT KUMAR JOSHI  
APPA PURA DURG, , CHHATTISGARH, 491001

**Roll No - 745**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE KASTUR CHAND JOSHI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

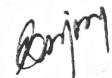
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. MANEESHA SHARMA  
H.NO.-476/1 JAI DEVI NAGAR GARH ROAD MEERUT,,  
UTTAR PRADESH, 250002

**Roll No - 746**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SHRI DEV DUTT SHARMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. KU. APARNA SHARMA  
H.NO-146, WARD NO.- 41 KELABADI,,  
CHHATTISGARH, 491001

**Roll No - 747**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SHRI KRISHNA KANT SHARMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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**PAPER**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIMAL SINGH  
4H.305 INDIRA GANDHI NAGAR JAGATPURA, ,  
RAJASTHAN, 302017

**Roll No - 748**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI HARI SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RANDEEP SINGH  
VILLAGE+POST BHABSI RAIPUR, , UTTAR PRADESH,  
247452

**Roll No - 749**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI MOHAR SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIVEK CHAUHAN  
41/363 RADHA KRISHNA MANDIR LANE NARHI, ,  
UTTAR PRADESH, 226001

**Roll No - 750**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI S.R. CHAUHAN

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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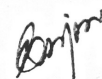
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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NARENDRA MEWARA  
D-26 RADHA VIHAR N.S. ROAD SODALA,,  
RAJASTHAN, 302019

**Roll No - 751**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SH. UTTAM CHAND CHAUDHARY

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ATUL SHARMA  
98 CENTURY HOMES NEAR PATRAKAR COLONY  
MANSAROVAR JAIPUR,, RAJASTHAN, 302020

**Roll No - 752**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI ANIL KUMAR SHARMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

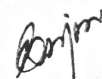
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAKESH PATEL  
268 - BHAGAT SINGH WARD NEAR MOTI NAGAR  
THANA- SAGAR, MADHYA PRADESH,

**Roll No - 753**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI MAHADEV PRASAD PATEL

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Roll No - 754**

**Candidate's Name & Address**

MR. TATSAT MISHRA  
20 MINI MIG GOVINDPUR, , UTTAR PRADESH, 211004

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAMESH CHANDRA MISHRA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

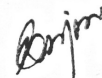
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MUKESH CHAND JAISWAL  
KALYANPUR KABOOLPUR JAUNPUR, UTTAR  
PRADESH, 222180

**Roll No - 755**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SRI LALBAHADUR JAISWAL

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. APRAJIT BOUDH  
12/835 BHUPENDRA PURI NEW WATER TANK, GALI  
NO-4 MODINAGAR , , UTTAR PRADESH, 201204

**Roll No - 756**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI KUNDAN SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PRAVEEN PRAKASH YADAV  
VILLAGE- MAKSOODANPATTI, PO- CHILH, , UTTAR  
PRADESH, 231312

**Roll No - 757**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI GHAN SHYAM SINGH

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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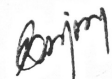
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**Issuing Authority**



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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SANTOSH KUMAR PANDEY  
C/O. ANIL SONAKAR LODGE , 11/13 B BANK ROAD  
KATRA , , UTTAR PRADESH, 211002

**Roll No - 758**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI MAHENDRA PANDEY

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ARVIND KUMAR DUBEY  
1-THORN HIL ROAD ABOVE SBI CANT , CIVIL LINE,,  
UTTAR PRADESH, 211001

**Roll No - 759**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAMA SHANKER DUBEY

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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I.....Son/wife/daughter of Shri  
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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PANKAJ DWIVEDI  
LIG- 19, A.D.A. COLONY, MUIRABAD, , UTTAR  
PRADESH, 211002

**Roll No - 760**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI BHAGVATI PRASAD

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

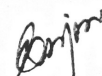
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAVINDRA SINGH  
DISTRICT PROSECUTION OFFICE REWA NEAR  
S.P.OFFICE, , MADHYA PRADESH, 486001

**Roll No - 761**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAMAYAN PRATAP SINGH

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

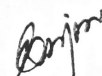
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAVI SHANKER AGNIHOTRI  
HIG-4, HOUSING BOARD CHIRAHULA COLONY,,  
MADHYA PRADESH, 486001

**Roll No - 762**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI VISHNU PRASAD AGNIHOTRI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DIGENDRA VASHISTHA  
HNO. 146, KOTRASULTANABAD,, MADHYA PRADESH,  
462003

**Roll No - 763**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAMDAS VASHISTHA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

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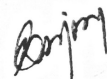
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. PARUL THAKUR  
E-10, JANAK PURI, HOUSING SOCIETY, AJANTA  
COLONY, GARH ROAD,, UTTAR PRADESH, 250004

**Roll No - 764**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI RAVI KUMAR TOMAR

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SANJIV KUMAR SINGH  
ADPO OFFICE, TYONTHAR, , MADHYA PRADESH,  
486220

**Roll No - 765**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI KRISHNA CHANDRA GOPAL SINGH

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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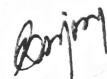
**8:00 A.M. to 11:00 A.M.**

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**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIRENDRA JANARDAN  
RAMA VALLY, STREET NO. L/10 BODRI, ,  
CHHATTISGARH, 495220

**Roll No - 766**

**Category - SC**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI K. R. JANARDAN

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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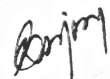
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**Paper II LAW**

**Issuing Authority**



**Registrar General**

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SHIV KUMAR SINGH  
GRAM AND POST- KUTHILA, TEHSIL- TEONTHAR , ,  
MADHYA PRADESH, 486223

**Roll No - 767**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAJENDRA SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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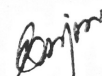
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**Registrar General**

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I.....Son/wife/daughter of Shri  
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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SUPRATIM BHATTACHARYA  
KALITALA LANE, NEAR BENGAL COLD STORAGE,  
BAIDYABATI, PS.- SERAMPORE,, , WEST BENGAL,  
712222

**Roll No - 768**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI MADHUSUDAN BHATTACHARYA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

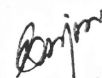
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. LAVLESH KUMAR TRIPATHI  
VILLAGE- BIGAHIYA, POST- BIYUR SAIDABAD, ,  
UTTAR PRADESH, 221508

**Roll No - 769**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI TRIBHUVAN DATT TRIPATHI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. BRAJENDRA AMIY  
15/103, MALHAR, SAHARA STATE, JANKIPURAM,,  
UTTAR PRADESH, 226021

**Roll No - 770**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI K.D. RAI

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

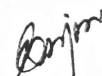
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DEVENDRA PRATAP UPADHYAY  
B-512, B-BLOCK , HIGH COURT GOMATINAGAR, ,  
UTTAR PRADESH, 226001

**Roll No - 771**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI NAVAL KISHOR UPADHYAY

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ARUN KUMAR TIWARI  
SHASTRI NAGAR , HAVELIA JHUNSI,, UTTAR  
PRADESH, 211019

**Roll No - 772**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAJ NARAYAN TIWARI

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

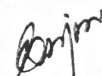
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ARVIND KUMAR GUPTA  
311/15A GOVINDPUR TELIYARGANG,, UTTAR  
PRADESH, 211004

**Roll No - 773**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAM NATH PRASAD GUPTA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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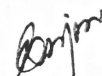
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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KARUNA KANT UPADHYAY  
1/2H/8A, LANE NO. 8 , VISHNAPURI COLONY,  
PONGHAT,BAMRAULI,, UTTAR PRADESH, 211012

**Roll No - 774**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI JAI SHANKAR UPADHYAY

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ROHIT PANDEY  
143A/8, CHAKLAL MOHAMMAD NAINI,, UTTAR  
PRADESH, 211008

**Roll No - 775**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHIV SHANKAR PANDEY

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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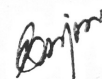
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**Issuing Authority**



**Registrar General**

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\*\*\*\*\*

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SAIYYAD KALIM AKHTAR  
MOHALLA-RAHIMPUR, P.O. AND P.S.-LOHTA,, UTTAR  
PRADESH, 221107

**Roll No - 776**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SRI YAD ALI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VINOD KUMAR MALVIYA  
HANUMAN MARKET, NEAR HANUMAN MANDIR,  
WARD-10, SALAMATPUR, SUNARI PANCHAYAT-  
SALAMATPUR,, MADHYA PRADESH, 464651

**Roll No - 777**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SUNKAL MALVIYA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

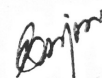
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAHUL SINGH DAGAR  
C/O R.P. SINGH, 293, ABU LANE, UTTAR PRADESH,  
250001

**Roll No - 778**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI R.P. SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PROSENJIT MUKHERJEE  
C/O B.D. NANDA, S-13, AMRAWATI KAMDAHARI,  
POST- GARIA,, WEST BENGAL, 700084

**Roll No - 779**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI GOUR CHANDRA MUKHERJEE

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIKRAM SONI  
H.N.-07, NYAY VIHAR COLONY, SITAPUR ROAD,  
UTTAR PRADESH, 226201

**Roll No - 780**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI BRIJESH KUMAR SONI

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

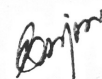
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ABHYUDAY MISRA  
15/170, SEC-15, INDIRA NAGAR,, UTTAR PRADESH,  
226016

**Roll No - 781**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI INDRASAN MISRA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AMITESH KUMAR MISHRA  
C/O DR. DEEPTI MISHRA, 4/3 T.B. COLONY, TELIYAR  
GANJ, , UTTAR PRADESH, 211004

**Roll No - 782**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI DHYAN CHANDRA MISHRA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**TIME**

**PAPER**

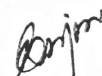
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**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AARTI KAPLE  
DISTRICT PUBLIC PROSECUTION OFFICE, S.P. OFFICE  
CAMPUS,, MADHYA PRADESH, 481001

**Roll No - 783**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI LT. PRABHAKAR RAO KAPLE

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. BRAJESH KUMAR RAI  
2/38, RAMANAND NAGAR ALLAHAPUR,, UTTAR  
PRADESH, 211006

**Roll No - 784**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI FATAYA NARAYAN RAI

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



## IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SHER BAHADUR YADAV  
VILL-CHAUKHAD PURE ANTI, POST-PURE KESHAV  
RAI,, UTTAR PRADESH, 230502

**Roll No - 785**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI HANUMAN PRASAD YADAV

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ARVIND KUMAR YADAV  
VILL-ADARI, POST-BARAWAN,, UTTAR PRADESH,  
222143

**Roll No - 786**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAMYASH YADAV

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. BALENDRA KUMAR SHARMA  
CHAMBER NO.- 40, COLLECTORATE COURT,  
SAHARANPUR,, UTTAR PRADESH, 247001

**Roll No - 787**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHEESH PAL SHARMA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

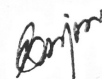
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Roll No - 788**

**Candidate's Name & Address**

MR. PRADIP KUMAR RAI  
512-MUMFORDGANJ,, UTTAR PRADESH, 211001

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SATISH CHANDRA RAI

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PRANAT PAL TRIPATHI  
106, STANLEY ROAD, BELY COLONY, , UTTAR  
PRADESH, 211002

**Roll No - 789**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI K.B. TRIPATHI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ASHISH KUMAR SRIVASTAVA  
A/201, GOVINDPUR COLONY, NEAR POLICE CHOWKI,  
, UTTAR PRADESH, 211004

**Roll No - 790**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI LATE N.L. SRIVASTAVA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PRAVEZ ASLAM  
C/O RANA MEDICAL STORE, OPP. S.B.D. DISTRICT  
HOSPITAL, BAJORIA ROAD, , UTTAR PRADESH, 247001

**Roll No - 791**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI ALLADIA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**PAPER**

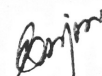
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**Issuing Authority**



**Registrar General**

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NALNEESH KUMAR  
H.N.-C-27/8, PAPER MILL COLONY, NISHADGANJ, ,  
UTTAR PRADESH, 226006

**Roll No - 792**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI DR. RAM AUTAR SHARMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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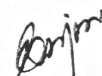
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**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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I.....Son/wife/daughter of Shri  
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ASHISH PANDEY  
VILL-CHERUIRAM, POST- HARIHARPUR, BEDAULI,,  
UTTAR PRADESH, 231001

**Roll No - 793**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI TEJESHWAR PRASAD PANDEY

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. CHANDRADEEP SONBARSE  
NEAR RANG OFFICE RAMPURA, DEODARA, ,  
MADHYA PRADESH, 481661

**Roll No - 794**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI MAROTI SONBARSE

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. JYOTI SHUKLA  
H.N.-363, BADRI BHAWAN, MOH.- MIYANPUR, POST-  
KTY, , UTTAR PRADESH, 222002

**Roll No - 795**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI BADRI PRASAD SHUKLA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

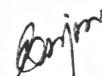
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PARAMJIT  
H.N.-1458/17, UTTAM NAGAR, TOWER COLONY,  
HANSI,, HARYANA, 125033

**Roll No - 796**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SH. SURINDER SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KAPINJAL KUMAR  
VILL-CHANDPUR POST- BIKAPUR, , UTTAR PRADESH,  
224204

**Roll No - 797**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI BHAGWAN DAS NISHAD

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. HEENA MOHANLAL MISTRY  
H.N.-31/A, MADHLI AALI, BHUI GAON, VASAI WEST, ,  
MAHARASHTRA, 401201

**Roll No - 798**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI MOHANLAL MISTRY

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

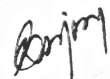
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJKUMAR AMARVANSHI  
Q.N.-219, JHARNA, GHORAWADI KHURD, TEH-  
JUNNARDEO, , MADHYA PRADESH, 480555

**Roll No - 799**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RATILAL

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

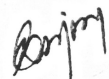
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAMESHWER PRASAD SHRIVAS  
BEHIND RADHAKRISHN TEMPLE, WARD-20, P.O.-  
JANJGIR,, CHHATTISGARH, 495668

**Roll No - 800**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI KASHI RAM SHRIVAS

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KRISHNA KUMAR SINGH  
VILL-FATNA, POST-KATRA, BAHADUR GANJ., UTTAR  
PRADESH, 271802

**Roll No - 801**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI JANG BAHADUR SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

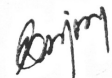
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DHARMENDRA KUMAR SINGH  
KOREKHANA, DEOKALI, P.S.- KOTWALI NAGAR,  
POST- JANAURA,, UTTAR PRADESH, 224001

**Roll No - 802**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHAMSHER BAHADUR SINGH

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**TIME**

**PAPER**

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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. DEEPMALA VERMA  
C/O SUSHILA YADAV, 212, DILKHUSHA PARK, NEAR  
UCO BANK, NEW KATRA EXTENTION SCHEME,,  
UTTAR PRADESH, 211002

**Roll No - 803**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI MR. OM NARAIN VERMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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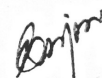
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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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\*\*\*\*\*

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Roll No - 804**

**Candidate's Name & Address**

MR. RAJESH KUMAR  
NAI KUNJA, WARD-5,, RAJASTHAN, 335512

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHIVNATH YADAV

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

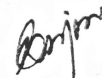
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NITIN KESWANI  
D 53/97 A-2, PARWATIPURI COLONY, GURUBAGH, ,  
UTTAR PRADESH, 221001

**Roll No - 805**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI PARMA NAND KESWANI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**TIME**

**PAPER**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJESHWRI PRASAD  
N.G.-204, KALINDIPURAM,, POST- GTB NAGAR, ,  
UTTAR PRADESH, 211016

**Roll No - 806**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RUDRA DEV

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



**Registrar General**

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Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAVINDRA KUMAR KUMAWAT  
227, SATYADEV NAGAR, BEHIND HAWA BUNGLOW,,  
MADHYA PRADESH, 452009

**Roll No - 807**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LT. SHRI R.C. KUMAWAT

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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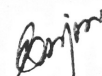
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**Issuing Authority**



**Registrar General**

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Place :

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Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NAVEEN PAREEK  
GALI N.-3, DEO NAGAR, NARSINGH PURA, FOY  
SAGAR ROAD,, RAJASTHAN, 305001

**Roll No - 808**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI SATYA NARAIN SHARMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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( See reverse for instructions )



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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MRS. SHARMILA GAUD  
A/303, LAVENDER BLDG., EVERS HINE NAGARI, NEAR  
VITTHAL MANDIR, VASAI EAST, , MAHARASHTRA,  
401208

**Roll No - 809**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SUNIL GAUD

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJEEV KUMAR SINHA  
SHEO DAYAL NAGAR NEAR SUNDAR VAN, POST-  
KADMA, P.S.-KATKAMDAG,, JHARKHAND, 825302

**Roll No - 810**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE SHEO KUMAR PRASAD

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AMBARISH SHANKAR  
KULESHWARI BABU COLONY, MUNKA BAGICHA  
GALI, , JHARKHAND, 825301

**Roll No - 811**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI ARUN PRABHAT SINHA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SANDIP KUMAR VINJRAJBHAI KHANTED  
INFRONT OF GUJRATI NATIONAL HIGH SCHOOL,  
RAIL TOLY, GONDIA, , MAHARASHTRA, 441614

**Roll No - 812**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI VINJRAJ CHUNILAL KHANTED

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

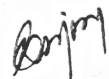
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJNISH DWIVEDI  
34, MAHALAXMI NAGAR, OPP. TO VINDHYACHAL  
ACEDAMY,, MADHYA PRADESH, 455001

**Roll No - 813**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI VERENDRA KUMAR DWIVEDI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PRASHANTKUMAR TAYDE  
YASHWANT NAGAR, DEORI ROAD, AMGAON, TEH-  
AMGAON, , MAHARASHTRA, 441902

**Roll No - 814**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI CHANDRAKANT

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

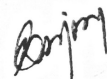
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIJAY KUMAR YADAV  
NEAR JAI HIND CHOWK KAPA, LODHI PARA, PANDRI,,  
CHHATTISGARH,

**Roll No - 815**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SANT RAM YADAV

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**TIME**

**PAPER**

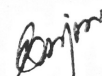
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KANHAIYALAL LILHARE  
AT NIMBA, POST-SALEKASA, TEH-SALEKASA,,  
MAHARASHTRA, 441916

**Roll No - 816**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI MEHATARLAL LILHARE

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SANJEEV KUMAR  
R/O H.N.-1443, GALI NO.-99, TRINAGAR, ANAJ MANDI,  
KANHAIYA NAGAR, , DELHI, 110035

**Roll No - 817**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SRI BABAN LAL DAS

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



**Registrar General**

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\*\*\*\*\*

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
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Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
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responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJESH YADAV  
B/3 POLICE LINE, CENTRAL KOTWALI, MTH  
COMPOUND, , MADHYA PRADESH, 452007

**Roll No - 818**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI YADUPATI YADAV

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Roll No - 819**

**Candidate's Name & Address**

MS. PRIYANKA SISODIYA  
280, MIG VIJAY NAGAR,, MADHYA PRADESH, 455001

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI R.C. SISODIYA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

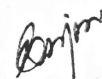
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANOJ KUMAR THAKUR  
SHOP NO.-217, 2ND FLOOR, ORBIT TOWER, SUNDAR  
NAGAR RAIPUR,, CHHATTISGARH, 492001

**Roll No - 820**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI VEER SINGH THAKUR

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

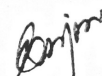
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MRS. KHAN SAFIYANAZ UMAR KHAN  
R/O DR. UMAR KHAN, NEAR SAFEWAY MOTORS,  
MANKAPUR,, MAHARASHTRA, 440030

**Roll No - 821**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI BASIT N HAIDARI

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

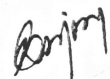
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PARVEZUDDIN SHEIKH  
44- ASHOKA COLONY - GANESH NAGAR ,,  
MAHARASHTRA, 441601

**Roll No - 822**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI ZAHIRUDDIN SHEIKH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

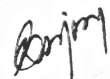
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MITHILESH KUMAR SHARMA  
C/O RAM KUMAR AT OKNI TELI TOLA P.O.  
HAZARIBAG P.S. - SADAR, , UTTAR PRADESH, 825301

**Roll No - 823**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAGHUNANDAN SHARMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PAWAN KUMAR CHAURASIA  
WARD NO.1, NEAR POST OFFICE MAHARAJPUR,,  
MADHYA PRADESH, 471501

**Roll No - 824**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI MR. BHAGIRATH CHAURASIA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAGHUVeer SINGH  
1067/548B/7C UNCHWAGARI RAJAPUR, , UTTAR  
PRADESH, 211002

**Roll No - 825**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI BHADRA PAL SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SUNIL SHUKLA  
S/O GULAB SHUKLA- VILL+POST - AKORHI MO. -  
EAST, , UTTAR PRADESH, 231307

**Roll No - 826**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI GULAB SHUKLA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**


**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. RUCHI SRIVASTAVA  
PLOT NO. 36- A, LANE NO. 6 BHAKTI NAGAR COLONY  
PANDEYPUR, , UTTAR PRADESH, 221002

**Roll No - 827**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI RUDRA PAL SRIVASTAVA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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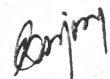
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**2:00 P.M. to 5:00 P.M.**

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**Issuing Authority**



**Registrar General**

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. GAURAV DUTT SHARMA  
H.N. 112 BALRAMPUR HOUSE MUMFORDGANJ, ,  
UTTAR PRADESH, 211002

**Roll No - 828**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI HARI DUTT SHARMA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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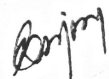
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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANOJ KUMAR CHATURVEDI  
DEPUTY- DIRECTOR PROSECUTION OFFICE  
RAMANUJGANJ NEAR DIST. COURT, DIST:-  
BALRAMPUR , CHHATTISGARH, CHHATTISGARH,  
495220

**Roll No - 829**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI JAGANNATH CHATURVEDI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



**Registrar General**

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Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. JITENDRA KUMAR DUBEY  
VILL- ISIPUR POST- BARAGAON,, UTTAR PRADESH,  
221204

**Roll No - 830**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI DIWAKAR DUBEY

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJESH  
SUBHASH NAGAR WARD NO. 4 ,GALLI NO. 1 NEAR  
CIVIL COURT NARWANA,, HARYANA, 126116

**Roll No - 831**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SH. ISHWAR SINGH

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SUDHIR MISHRA  
1/378, RASHMI KHAND SHARDA NAGAR ,, UTTAR  
PRADESH, 226002

**Roll No - 832**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAM PRATAP MISHRA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KAVINDER TYAGI  
CHAMBER NO. 144 DIST. COURT KARNAL,, HARYANA,  
132001

**Roll No - 833**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAM NARESH TYAGI

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANOJ KUMAR  
S/O OM PRAKASH SINGH R/O VILL- KHAJURI, POST  
RAJABPUR, , UTTAR PRADESH, 244236

**Roll No - 834**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI OM PRAKASH SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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:: NO RISK CERTIFICATE ::

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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ASHWINI KUMAR  
H.N. 355A/274A MUMFORDGANJ, , UTTAR PRADESH,  
211002

**Roll No - 835**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHIVA KUMAR LAL

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

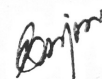
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MRS. SMT. VARSHA SHRIVASTAVA  
E-8 GOLDEN HILLS NEAR A.G. CLASSIC KOLAR  
ROAD,, MADHYA PRADESH, 462042

**Roll No - 836**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI LATE. SUJESH SHRIVASTAVA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AVADHESH KUMAR TRIPATHI  
634/A-46, JAGDISHWARAM VIHAR, TAKROHI, INDIRA  
NAGAR,, UTTAR PRADESH, 226016

**Roll No - 837**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI GOVIND PRASAD TRIPATHI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAM PRAKASH PANDEY  
ADVOCATE SHED NO. 24 CIVIL COURT CAMPUS  
FAIZABAD,, UTTAR PRADESH, 224001

**Roll No - 838**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SRI PARASHURAM PANDEY

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ANAND KUMAR SINGH  
45-DEV NAGAR, NEAR SECT- 8, INDIRA NAGAR, ,  
UTTAR PRADESH, 226016

**Roll No - 839**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI UDAI PRATAP SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**PAPER**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. BIPIN KUMAR RAI  
FLAT NO. 806, BLOCK -A DR. R.M.L.I.M.S. CAMPUS,  
VIBHUTI KHAND,, UTTAR PRADESH, 226010

**Roll No - 840**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI HARI SHANKER RAI

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**PAPER**

**8:00 A.M. to 11:00 A.M.**

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAM BILAS KARIYARY  
VILL- PUTPURA CHOTE BHATAPARA WARD N. 12, P.S.  
- JANJGIR,, CHHATTISGARH, 495668

**Roll No - 841**

**Category - SC**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI FIRAN LAL

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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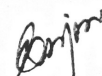
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**Issuing Authority**



**Registrar General**

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Date :

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DEEPAK KUMAR SINGH  
538 KHA/175 SHIV NAGAR TOWER WALI GALI  
SITAPUR ROAD KHADRA , , UTTAR PRADESH, 226020

**Roll No - 842**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI ABHAY KUMAR SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**TIME**

**PAPER**

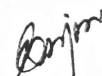
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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VRISHBHAN SHUKLA  
SHADE NO. 21 CIVIL COURT FAIZABAD, , UTTAR  
PRADESH, 224001

**Roll No - 843**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAVI SHANKAR SHUKLA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

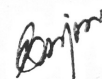
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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\*\*\*\*\*

:: NO RISK CERTIFICATE ::

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Roll No - 844**

**Candidate's Name & Address**

MR. VIKAS SHRIVASTAVA  
241, PARKOTA HILLS, , MADHYA PRADESH, 470002

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI BADRI VISHAL SHRIVASTAVA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

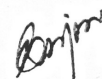
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SADA SHANKER YADAV  
VILL- BITHALPUR POST-RANIGANJ THANA-  
RANIGANJ, UTTAR PRADESH, 230304

**Roll No - 845**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI BHARAT PRASAD YADAV

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ASHUTOSH KUMAR MISHRA  
VILL- VIJAYPURA, POST- SANDVA,, UTTAR PRADESH,  
231001

**Roll No - 846**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAJDHAR MISHRA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Roll No - 847**

**Candidate's Name & Address**

MR. DHIRAJ KUMAR DIXIT  
C.K 64/36 HIRAPURA,, UTTAR PRADESH, 221001

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI LATE. PRABHU NATH DIXIT

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

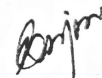
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. BHUPENDRA KUMAR PANDEY  
46/23 GANESH NAGAR MUIRABAD, , UTTAR  
PRADESH, 274304

**Roll No - 848**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI JAGDISH NARAYAN PANDEY

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. RACHNA VYAS  
A-1016 G.T.B NAGAR KARELI,, UTTAR PRADESH,  
211016

**Roll No - 849**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI LT. SHRI P.C. VYAS

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SANJAY KUMAR PANDEY  
VILL- MURKA P.O.- KAMARI TH- SHANKARGARH ,,  
CHHATTISGARH, 497118

**Roll No - 850**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI MUKHDEW PANDEY

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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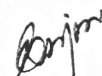
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**Issuing Authority**



**Registrar General**

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Signature of Candidate :- .....

Date :

Roll No. :-.....

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E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. NEHA RADHESHYAM CHOWDHARY  
72, MHADA COLONY, NAVNEET NAGAR, 8TH MILE,  
AMRAVATI ROAD, , MAHARASHTRA, 440023

**Roll No - 851**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI RADHESHYAM

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**TIME**

**PAPER**

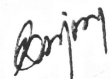
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NIRMAL SINGH  
H.NO. 170 FIRST FLOOR SECT. 17 H.U.D.A. JAGADHRI, ,  
HARYANA, 135003

**Roll No - 852**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI JARNAIL SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

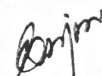
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MIR CHAND SAINI  
H.N. 441 ROOP NAGAR COLONY JAGADHRI, ,  
HARYANA, 135003

**Roll No - 853**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI GIAN CHAND SAINI

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**


**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PRADEEP KUMAR  
27-E MUIR ROAD RAJAPUR PRAYAGRAJ,, UTTAR  
PRADESH, 211001

**Roll No - 854**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI HARI SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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Photograph

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. TARUN KUMAR KAUSHIK  
A-BLOCK H.N. 36/13 SHASTRI NAGAR MEERUT, ,  
UTTAR PRADESH, 250004

**Roll No - 855**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI HARENDRA KUMAR KAUSHIK

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. KU. PUSHPA SAHU  
VILL- DABHA P.O.- KARELI CHHOTI THANA  
MAGARLOD, , CHHATTISGARH, 493662

**Roll No - 856**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI NAKCHHEDA RAM SAHU

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. PRIYANKA SHARMA  
SAKET COLONY G-3 JAGDALPUR, , CHHATTISGARH,  
494001

**Roll No - 857**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI RAM NARAYAN SHARMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NETAJI MADHUKAR RAUT  
24-RAUT LAYOUT, GHATANJI, TALUKA- GHATANJI,,  
MAHARASHTRA, 445301

**Roll No - 858**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI MADHUKAR BAPURAO RAUT

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Date of Examination : 14<sup>th</sup> November, 2021**

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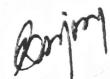
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**Issuing Authority**



**Registrar General**

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MITHILESH KUMAR VERMA  
GHANTA GHAR ROAD JHANWAGURH,, UTTAR  
PRADESH, 231001

**Roll No - 859**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE KOMAL CHAND VERMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



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11. In view of the Covid-19 situation, the candidates are expected to get themselves properly vaccinated.
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\*\*\*\*\*

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJENDRA SINGH DHAKAR  
NEW COLONY TOPE WALA MOHALLA JIWAJIGANJ  
LASHKAR, , MADHYA PRADESH, 474001

**Roll No - 860**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI HARI BHAJAN SINGH DHAKAR

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RISHI CHANDAN  
MIG/D- 24 HARMU HOUSING COLONY RANCHI,,  
JHARKHAND, 834002

**Roll No - 861**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SANJEEV KUMAR SINGH

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DEEPAK YADAV  
1067/548 B/ 7C UNCHWAGARI RAJAPUR ,, UTTAR  
PRADESH, 211002

**Roll No - 862**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI KALPNATH YADAV

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AJAY KUMAR YADAV  
001, NETA, S. R. A. CHS. LTD, NEXT TO VASTU  
RESIDENCY NANCY COLONY, BORIVALI EAST,,  
MAHARASHTRA, 400066

**Roll No - 863**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHYAM NARAYAN YADAV

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MRS. SMT. RANI CHANDRA KIRAN YADAV  
DIST. COURT RAMANUJ GANJ , DIST:-BALRAMPUR ,  
CHHATTISGARH, CHHATTISGARH, 497220

**Roll No - 864**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI LATE LAKXMAN PRASAD YADAV

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. VARADA VASU PRIYA  
H.N. 1/491 GOLAGHAT RAMNAGAR POST-  
RAMNAGAR, , UTTAR PRADESH, 221008

**Roll No - 865**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI AMIT KUMAR

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

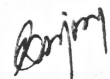
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. SITA SONI  
SANJAY MED. STORE NEAR T.C.P.C KOTAHAMADWAS  
ROAD SIDHI THANA GOPAD BANAS, , MADHYA  
PRADESH, 486661

**Roll No - 866**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SHRAVAN KUMAR SONI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

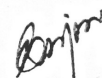
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NARENDRA YADAV  
ANURADHA. BLDG NO. 531 FLAT NO. A/21 SEC. 5  
SRISHTI COMPLEX MIRA ROAD EAST,,  
MAHARASHTRA, 401107

**Roll No - 867**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI JAGANNATH YADAV

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**


**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. SUNANDA SAHAI  
B-36/43-43 SHUBHANKAR 1ST FLOOR BRAHMANAND  
NAGAR COLONY DURGAKUND, DIST:- , UTTAR,  
UTTAR PRADESH, 221005

**Roll No - 868**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI LATE LAL JI SAHAI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

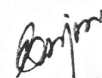
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KAUSHLESH PRASAD PATEL  
H.NO 11/1229 INDRA NAGAR BARA NEAR PUJA  
KIRANA STORE, REWA , , MADHYA PRADESH, 486001

**Roll No - 869**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI TIRATH PATEL

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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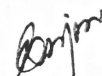
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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAGHAV SHARMA  
H.NO. 100 SHRI RAM BHAWAN MOHALLA  
MARWAHAN KOTWALI BAZAR , PUNJAB, 146001

**Roll No - 870**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI PREM KUMAR SHARMA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AKHILESH KUMAR  
VILLAGE AND P.O. BANTHRA TEHSIL SADAR, ,  
UTTAR PRADESH, 242001

**Roll No - 871**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SRI SHIV KUMAR SINGH

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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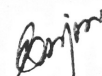
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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MR. GAJENDRA KULHARE  
126/248 JAG JEEVAN RAM NAGAR,, MADHYA  
PRADESH, 452011

**Roll No - 872**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI MR. RAMESH KULHARE

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**PAPER**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DINESH CARPENTER  
3 VISHWAKARMA NAGAR UJJAIN ROAD, , MADHYA  
PRADESH, 455001

**Roll No - 873**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAJARAM CARPENTER

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. TENDAN KUMAR SAHU  
VILLAGE- KHURSENGA, P.O.-KONDAPAR, TH.-  
KURUD,, CHHATTISGARH, 493661

**Roll No - 874**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI BODHAN LAL SAHU

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



**Registrar General**

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Date :

Roll No. :-.....

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E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAVINDRA KUMAR SHARMA  
P.NO. 64 GREEN COLONY MOTI NAGAR VAISHALI  
NAGAR, RAJASTHAN, 302021

**Roll No - 875**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE NARSINGH DEV SHARMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIVEK GUPTA  
M 711 AASHIYANA, LUCKNOW, UTTAR PRADESH,  
226012

**Roll No - 876**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE RAM KISHORE GUPTA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SIDDHARTH DAYAL  
MMIG, C-131, KURSI ROAD ALIGANJ, UTTAR  
PRADESH, 226021

**Roll No - 877**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI ARUN KUMAR

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

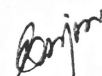
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NARENDRA KUMAR MAHIPAL  
WARD NO 60 PATEL CHOWK, THEKEDAR MOHALLA  
MAIN ROAD GEVRA BASTI KUSMUNDA, ,  
CHHATTISGARH, 495454

**Roll No - 878**

**Category - SC**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI NABHE RAM MAHIPAL

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

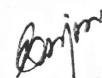
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KABIR AHMED  
MOHALLA QAZIWARA NEAR SABZI MANDI, POST-  
JEWAR,, UTTAR PRADESH, 203135

**Roll No - 879**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI JAMIL AHMED

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PUSHPENDRA KUMAR DIXIT  
H.NO. 138, MAHARANA PRATAP WARD NO 13  
LAVKUSH NAGAR, TEHSIL -LAVKUSH NAGAR, ,  
MADHYA PRADESH, 471515

**Roll No - 880**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI NAVAL KISHOR DIXIT

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**TIME**

**PAPER**

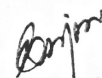
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. GEETA BAGHEL  
VILLAGE POST KUKANAR TEHSIL CHINDGARH, ,  
CHHATTISGARH, 494115

**Roll No - 881**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SHRI RAGHURAM BAGHEL

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. AISHA KHAN  
NEAR ARBI MADARSA H.NO. 7/671,, UTTAR PRADESH,  
247001

**Roll No - 882**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI MOHD. ASHFAQ KHAN

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PALAM RANA  
R/O NAVEEN NAGAR AHAMED BAG, , UTTAR  
PRADESH, 247001

**Roll No - 883**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHRI SIYARAM RANA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Roll No - 884**

**Candidate's Name & Address**

MR. ANANT MODGIL  
H.NO. 386/2 SECTOR- 44 A ,, PUNJAB, 160047

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI KRISHAN KUMAR SHARMA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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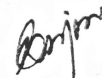
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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANMATH NATH SHARMA  
PURANA CHANDANIYA PARA , JANJGIR,  
CHHATTISGARH, 495368

**Roll No - 885**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI GORE LAL SHARMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

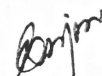
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KARAN SHARMA  
FLAT NO 804, HEWO APTS, GH -2, SECTOR -6, MDC, ,  
HARYANA, 134109

**Roll No - 886**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI PAWAN KUMAR SHARMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ALOK KUMAR PANDEY  
VILLAGE POST OFFICE- JARWEY (HARDI) , VIA-  
JANJGIR,, CHHATTISGARH, 495668

**Roll No - 887**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI MANAHARAN LAL

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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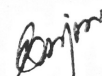
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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DEEPAK KUMAR SINGH  
ADVOCATE CAMPUS CIVIL COURT GARHWA P.O.  
GARHWA, PS.-GARHWA ,, JHARKHAND, 822114

**Roll No - 888**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI BASANT KUMAR SINGH

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

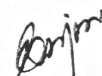
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANKAMESHWAR NATH NANDAY  
SANJAY NAGAR SARKANDA, , CHHATTISGARH,

**Roll No - 889**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RADHESHYAM NANDAY

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

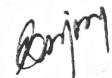
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AJAY KUMAR SHARMA  
H.NO. 33, STREET NO 15, PHASE 6, SHIV VIHAR,  
DELHI, 110094

**Roll No - 890**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI PREM SINGH SHARMA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Roll No - 891**

**Candidate's Name & Address**

MR. NEERAJ SHARMA  
A-3/101 FIRST FLOOR, JANAKPURI,, DELHI, 110058

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SH. L.R. SHARMA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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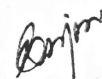
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**Issuing Authority**



**Registrar General**

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Roll No - 892**

**Candidate's Name & Address**

MR. NAVNEET SHARMA  
C 3A/ 144C, JANAKPURI, NEW DELHI , DELHI, 110058

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI LATE SH. S.D. SHARMA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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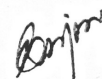
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**Paper II LAW**

**Issuing Authority**



**Registrar General**

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. ANITA KUJUR  
C/O Y.N.MISHRA, Q.NO. A/8 KANCHAN VIHAR  
COLONY, SEEPAT ROAD SARKANDA, ,  
CHHATTISGARH, 495006

**Roll No - 893**

**Category - ST**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI JAMES KUJUR

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

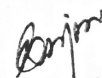
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. REENA SINGH  
L-7, HOUSE NO. 551, VINOBA NAGAR ,  
CHHATTISGARH, 495001

**Roll No - 894**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI SHASHIDHAR SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KISHAN LAL BANJAREY  
VILLAGE MAHKA POST RAHOD TAHSIL PAMGARH,  
CHHATTISGARH, 495556

**Roll No - 895**

**Category - SC**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE SHRI DWARIKA PRASAD

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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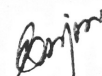
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**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. UMESH VERMA  
C/O DR. SHUKLA CLINIC MASANGANJ ,  
CHHATTISGARH, 495001

**Roll No - 896**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI MR. CHHATRAPAL VERMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJENDRA KUMAR SURYAVANSHI  
VILLAGE -GANIYARI, POST OFFICE- GANIYARI, P.S.-  
KOTA, TAHSIL- TAKHATPUR, , CHHATTISGARH,  
495112

**Roll No - 897**

**Category - SC**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI RAHAS LAL SURYAVANSHI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**TIME**

**PAPER**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. DEEPALI MAJUMDAR  
NEW SARKANDA BANGALI PARA GALI NO. 4,,  
CHHATTISGARH, 495001

**Roll No - 898**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SHRI BENI MADHAW MAJUMDAR

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. SANGITA SHRIVASTAVA  
C/O ANIL SHRIVASTAVA, AANAND NAGAR COLONY, ,  
CHHATTISGARH,

**Roll No - 899**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI LATE A.K. SHRIVASTAVA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KRISHNA KUMAR DEWANGAN  
NAYA PARA CHOWK CHAKARBHATHA ROAD,  
BEHIND OF SBI BANK BODRI,, CHHATTISGARH,  
495220

**Roll No - 900**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SARHU RAM DEWANGAN

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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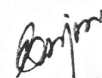
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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAHUL RISHI  
DEVAYAN WARD NO. 12, PIPRAKALA, P.O.+PS.+DIST.-  
GARHWA, JHARKHAND, 822114

**Roll No - 901**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI NAVIN CHANDRA SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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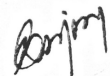
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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PRABHAT KUMAR CHAUBEY  
AT P.O. HOOR MADHYA, PS AND DIST GARHWA,,  
JHARKHAND, 822114

**Roll No - 902**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI ALAKH NARAYAN CHAUBEY

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

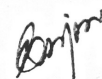
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Roll No - 903**

**Category - SC**

**Domicile of C.G. - YES**

**Gender - MALE**

**Candidate's Name & Address**

MR. YASHPAL SINGH TANDAN  
JARHABHATA NEAR JATIYA TANK ,, CHHATTISGARH,

**Father's / Husband's Name :**

SHRI SHRI J.L. TANDAN

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. KU. ABIRA BHATTACHARYA  
1/23, ISPAT NAGAR RISALI, BHILAI, P.O. CIVIC  
CENTRE,, CHHATTISGARH, 490006

**Roll No - 904**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI T.R. BHATTACHARYA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**TIME**

**PAPER**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MD HADIUR RAHAMAN  
78/D TOPSIA ROAD, 2ND FLOOR NEAR JAMURI  
MASJID AZAD MAHALLA, PO & PS. TILJALA, WEST  
BENGAL, 700039

**Roll No - 905**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI MAULA BOX MOLLIK

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

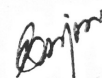
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NITIN JAIN  
76 CHANDRA BHAWAN MAHAL COLONY,  
RAJESHWARI ROAD, , MADHYA PRADESH, 473551

**Roll No - 906**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAJKUMAR JAIN

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**PAPER**

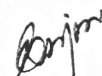
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Roll No - 907**

**Candidate's Name & Address**

MR. BUBNESH KUMAR  
H.NO. 949, SECTOR 6, HARYANA, 124103

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI KRISHAN DUTT

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PIYUSH DUBEY  
41-B, UTKARSH ESTATE NEAR BENGALI SQUARE,  
MADHYA PRADESH, 452016

**Roll No - 908**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI SHAMBHU DAYAL DUBEY

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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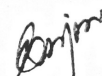
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**Paper II LAW**

**Issuing Authority**



**Registrar General**

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Date :

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VARUN SHARMA  
J.P.VIHAR MANGLA CHOWK, CHHATTISGARH,

**Roll No - 909**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI RAJKUMAR SHARMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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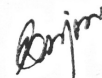
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**Paper II LAW**

**Issuing Authority**



**Registrar General**

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I.....Son/wife/daughter of Shri  
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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AKHTER HUSSAIN  
NEAR OLD POST OFFICE JAITHARI , MADHYA  
PRADESH, 484330

**Roll No - 910**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI ABID HUSSAIN

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Roll No - 911**

**Candidate's Name & Address**

MS. ABHA SHRIVASTAVA  
NEAR OF GATTANE SCHOOL, CHHATTISGARH, 495668

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI RAM BIHARI LAL SHRIVASTAVA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

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Date :

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SANKET KUMAR KHANDAY  
BIJA P.O. BIJA TAH. TAKHATPUR, , CHHATTISGARH,  
495113

**Roll No - 912**

**Category - SC**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI MAINEJAR LAL

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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Photograph

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**TIME**

**PAPER**

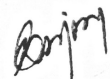
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. JASVIR SINGH  
WARD NO. 8, SARDAR BHAGAT SINGH WARD POST  
KOTMA, , MADHYA PRADESH, 484334

**Roll No - 913**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE GURUCHARAN SINGH

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PRAVEEN KUMAR DHURANDHAR  
D.L.-6, NEW CHANDELA COLONEY NEAR SHIV  
MANDIR AGYEYA NAGAR, CHHATTISGARH, 495001

**Roll No - 914**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI N.S. DHURANDHAR

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. GAJENDRA KUMAR SAHU  
QUARTER NO. G-23, NUTAN COLONEY, SARKANDA,  
CHHATTISGARH,

**Roll No - 915**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI KUNJ RAM SAHU

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**PAPER**

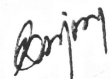
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAMBARAT PATEL  
RAMBHARAT PATEL ADVOCATE CIVIL COURT  
WADRAFNAGAR,, CHHATTISGARH, 497225

**Roll No - 916**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE RADHESHYAM MAHTO

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SHYAM KARTIK PATEL  
CIVIL COURT WADARAFNAGAR,, CHHATTISGARH,  
497225

**Roll No - 917**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI AKSHAYWAR PRASAD

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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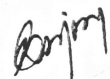
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**Issuing Authority**



**Registrar General**

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. JAMUNA PRASAD KESHARI  
ADVOCATE, CIVIL COURT WADRAFNAGAR,,  
CHHATTISGARH, 497225

**Roll No - 918**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE MISHRI LAL KESHRI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

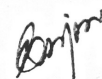
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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:: NO RISK CERTIFICATE ::

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SAMEER KUMAR SHARMA  
27 KHOLI CHOWK BEHIND JIWAJI RICE MILL NEHRU  
NAGAR,, CHHATTISGARH, 495001

**Roll No - 919**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI ARUN KUMAR SHARMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ABHISHEK SINGH PARIHAR  
C/O RAJENDRA SINGH PARIHAR ADARSH COLONY  
POLICE LINE SHAHDOL, , MADHYA PRADESH, 484001

**Roll No - 920**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAJENDRA SINGH PARIHAR

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MRS. VANDANA SONI  
WARD NO. 03 NEAR AZAD CHOWK KOTMA, ,  
MADHYA PRADESH, 484334

**Roll No - 921**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI KRISHANKANT SONI

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

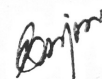
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ABDUL SAMIM AKHTAR  
FLAT NO. 404, B-3 PUROSATTAM ENCLAVE  
NANDANVIHAR, P.O. - KIIT CAMPUS,, ODISSA, 751024

**Roll No - 922**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI ABDUL KALAM

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VINAY KUMAR BADHOLIYA  
NEAR TELEPHONE EXCHANGE DHANPURI WARD - 2,  
POST - DHANPURI,, MADHYA PRADESH, 484114

**Roll No - 923**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LAXMI PRASAD BADHOLIYA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. DEEPTI CHAUHAN  
WARD 18 DHANPURI BAZAR POST - DHANPURI, ,  
MADHYA PRADESH, 484114

**Roll No - 924**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SURESH CHANDRA CHAUHAN

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NEELESH SINGH  
Q.NO. 326 BANGWAR PROJECT, POST - BEMHAURI,  
BURHAR, , MADHYA PRADESH, 484110

**Roll No - 925**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHOBH NATH SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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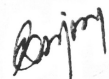
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**Issuing Authority**



**Registrar General**

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MUKESH GANGWAL  
SURDONGAR KESHKAL. P.S. AND P.O. - KESHKAL,,  
CHHATTISGARH, 494331

**Roll No - 926**

**Category - ST**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI BHANWAR SINGH GANGWAL

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DINESH KUMAR DHURUW  
BADPARA KESHKAL, P.S. AND P.O - KESHKAL,,  
CHHATTISGARH, 494331

**Roll No - 927**

**Category - ST**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LAKHAN RAM DHURUW

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KANWAL SINGH BAGHEL  
VILL. AND P.O. - DAHIKONGA, MICHIPARA, TAHSIL -  
KONDAGAON,, CHHATTISGARH, 494226

**Roll No - 928**

**Category - ST**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SUKDAS RAM BAGHEL

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DILMAN RATHI MINJ  
R-58, RAMALIFE CITY, SAKRI,, CHHATTISGARH,  
495001

**Roll No - 929**

**Category - ST**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RATHI MINJ

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

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**PAPER**

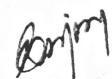
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AMAR KUMAR GANDHARVA  
WARD NO. 3 SANJAY NAGAR BEHIND CHURCH  
AKALTARA,, CHHATTISGARH, 495552

**Roll No - 930**

**Category - SC**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAMKHELAWAN GANDHARVA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. KU. HEMLATA GOSWAMI  
ACHANAKPUR BODRI, TAHSIL - BELHA,,  
CHHATTISGARH, 495220

**Roll No - 931**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SHRI SUNDER BHARTI GOSWAMI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ANURAG VERMA  
Q.NO. B/189 PHASE - I RAMA GREEN CITY,  
BAIMANAGOI ROAD, SARKANDA, , CHHATTISGARH,  
495001

**Roll No - 932**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE MANOJ KUMAR VERMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AMIT KUMAR SHARMA  
H.NO. - 280 RAJEEV GANDHI WARD PACHMADI ROAD,  
PIPARIA, MADHYA PRADESH, 461775

**Roll No - 933**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHRI G.P. SHARMA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SOUMENDRA KUMAR PRADHAN  
VILL. - KALLA, , ODISSA, 768110

**Roll No - 934**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI ABANI KANTA PRADHAN

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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**PAPER**

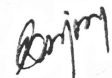
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJESH RAJAK  
PACHMARHI ROAD PIPARIYA,, MADHYA PRADESH,  
461775

**Roll No - 935**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI MR. LAKHAN LAL RAJAK

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NARWAR SINGH RAGHUWANSHI  
H. NO. 331/2 BHAGAT SINGH WARD BANARJEE  
COLONY PIPARIYA, , MADHYA PRADESH, 461775

**Roll No - 936**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI HANUMAT SINGH RAGHUWANSHI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ASEEM KUMAR MOURYA  
175, RAM NAGAR COLONY VILLAGE - BIJAN WADA  
TEHSIL- PIPARIYA,, MADHYA PRADESH, 461775

**Roll No - 937**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE SRI RAMESH CHANDRA MOURYA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. THAKUR RAVINDER SINGH  
H. NO. 4-3-61/2/10, BHARATH GINNING, BHAINSA,,  
TELANGANA, 504103

**Roll No - 938**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SATYANARAYAN SINGH

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJGAURAV TIWARI  
C/O CHANDRA SHEKHAR, LINK ROAD, JANJGIR, ,  
CHHATTISGARH, 495668

**Roll No - 939**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI CHANDRA SHEKHAR TIWARI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MRS. MEERA KHAN  
TAJ COLONY NAYA MOHALLA CHHATARPUR, ,  
MADHYA PRADESH, 471001

**Roll No - 940**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI MUSTKEEM KHAN

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. CHIRANTAN DEBNATH  
ISLAMPUR COURT P.O. AND P.S. ISLAMPUR ,, WEST  
BENGAL, 733202

**Roll No - 941**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAJENDRA KR DEBNATH

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

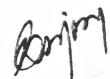
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJ KISHOR MISHRA  
SHAHZADPUR ABDULLAHPUR NEAR MADHESIA  
DHARAMSALA GALI, AKBERPUR,, UTTAR PRADESH,  
224122

**Roll No - 942**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI GHANSHYAM MISHRA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

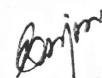
**8:00 A.M. to 11:00 A.M.**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. LAXMI KANT ANURAGI  
VILLAGE- KARAHYA NO-1 NEW GALLA MANDI  
AMWA ROAD POST-REWA, , MADHYA PRADESH,  
486001

**Roll No - 943**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE SHRI SAUKHI LAL VISHWAKARMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

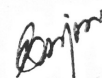
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AMIT KUMAR SRIVASTAVA  
MIG - 332, DARPAN COLONY, THATIPUR, MADHYA  
PRADESH,

**Roll No - 944**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAMESH KUMAR SRIVASTAVA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MUKESH BAJOLIYA  
BEHIND MAN MANDIR CINEMA HALL GOSHPURA  
NO. 2 HAZIRA,, MADHYA PRADESH, 474003

**Roll No - 945**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE SRI R.N. BAJOLIYA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

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**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ANIL SINGH  
JAI STHAMB CHOK, STATION ROAD UMARIA,,  
MADHYA PRADESH, 484661

**Roll No - 946**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SHRI MOHAN SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. KU. KRISHNA DEVI NAG  
NEAR B.G. KSHIRSAGAR SANTRA BADI DURG,,  
CHHATTISGARH, 491001

**Roll No - 947**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI SHRI BABULAL NAG

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

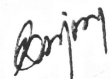
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. KANIKA  
CHAMBER NO. C - 21, FIRST FLOOR C.L. JOSEPH  
BLOCK TIS HAZARI COURT DELHI, DELHI, 54

**Roll No - 948**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SH. SADHU RAM

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MOHOMMAD MORRIS ANSARI  
H. NO. 886 GALI NO. 11 RAJIV GANDHI NAGAR NEW  
MUSTAFABAD, , DELHI, 110094

**Roll No - 949**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI MOHOMMAD YUNUS ANSARI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

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Date :

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. LAXMI SHANKAR  
VILL. - KAMALDI-PUR POST - CHHIBAYAN, JHUSHI,,  
UTTAR PRADESH, 211019

**Roll No - 950**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI LALLAN PRASAD

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KRANTI KUMAR YADAV  
83 C/2H/1 CHHOTA BAGHARA, PRAYAG,, UTTAR  
PRADESH, 211002

**Roll No - 951**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI HARIHAR PRASAD YADAV

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

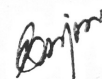
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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
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Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. UDAY KUMAR  
C/O MAYA PRASAD MUHALLA FATEHPUR NEAR  
DURGA MANDIR, P.O. AND P.S. - SIWAN, BIHAR,  
841226

**Roll No - 952**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI MAYA PRASAD

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

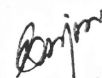
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIVEK SHARMA  
110, HOUSING COLONY OXFORD KIDS CORNER  
SCHOOL KE BAGAL SE BHIND,, MADHYA PRADESH,  
477001

**Roll No - 953**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHELENDRA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIJAY SINGH  
FLAT NO. 55 MBK APPT. PLOT NO. 6 SECTOR - 13  
DWARAKA,, DELHI, 110078

**Roll No - 954**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI JAMWANT SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

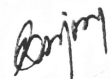
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. SAROJ RAM  
ADD. VILL. CHANDANIYA, PALI RODE NEAR BUDHI  
DEVI MANDIR,, MADHYA PRADESH, 484001

**Roll No - 955**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI SHIVCHAND RAM

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

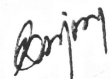
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAVI KUMAR SINGH  
RAJA BAGICHA WILLIAMS TOWN, DEOGHAR, ,  
JHARKHAND, 814112

**Roll No - 956**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI SRIRAM SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PRADEEP KUMAR SRIVASTAVA  
MOH.- KAZIPUR- I, NEAR MITTHI MATA MANDIR,  
TOWN AND TEH AND PO- FATEHPUR,, UTTAR  
PRADESH, 225305

**Roll No - 957**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI OM PRAKASH SRIVASTAVA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**TIME**

**PAPER**


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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RATNESH TIWARI  
AT AND PO- MALPUR, POLICE STATION- PATEPUR, , ,  
BIHAR, 843110

**Roll No - 958**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RANDHIR TIWARI

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VISHAL KUMAR TIWARI  
BEHIND ORION MALL MUHADDIPUR, , UTTAR  
PRADESH, 273008

**Roll No - 959**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI HANS NATH TIWARI

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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**Issuing Authority**



**Registrar General**

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ASHEESH SHARMA  
MOH. MANDI RAMPURA ROAD PILKHUWA HAPUR,  
UTTAR PRADESH, 245304

**Roll No - 960**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI BIJENDRA SHARMA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

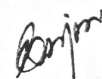
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



## IMPORTANT INSTRUCTIONS

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I.....Son/wife/daughter of Shri  
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SHIV KUMARI KANWAR  
BANKI MOGRA KHUDRIPARA, , CHHATTISGARH,  
495447

**Roll No - 961**

**Category - ST**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI ANIL KUMAR

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MUKUL KUMAR  
VILLAGE - NAGWAI, POST - BERNI THANA JALESAR,,  
UTTAR PRADESH, 207302

**Roll No - 962**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAM SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**TIME**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. KU. SAVITRI BAI  
VILL. - REMTE, P.O. - GINABAHAR, TAH - KUNKURI,,  
CHHATTISGARH, 496225

**Roll No - 963**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI LATE MELE RAM

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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Photograph

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**TIME**

**PAPER**

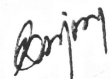
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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DEEPAK RAJORIYA  
BEHIND SURYA VIJAY AKHADA, VIVEKANAND  
WARD, BADA BAZAR,, MADHYA PRADESH, 470002

**Roll No - 964**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI KAMLESH RAJORIYA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. BRIJENDRA GUPTA  
H-3/6, HAAT MAIDAN ROAD, SHASHKIYA AWAS,  
NAVLAKHA,, MADHYA PRADESH, 452001

**Roll No - 965**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE SHRI SHRINIWAS GUPTA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**TIME**

**PAPER**

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**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AJAY KUMAR GUPTA  
A.P.O,BASTI, , UTTAR PRADESH, 272001

**Roll No - 966**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RADHA KRISHNA GUPTA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



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Signature of Candidate :- .....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. BHUPESH KUMAR SHUKLA  
VILLAGE- BALUWA, POST-MAHSON, , UTTAR  
PRADESH, 272124

**Roll No - 967**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI NAROTTAM SHUKLA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KRISHNA KUMAR MANDLOI  
VILLAGE- SHIVPUR, TEH.- SEONI MALWA, , MADHYA  
PRADESH, 461225

**Roll No - 968**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI GANESHI LAL MANDLOI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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\*\*\*\*\*

:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
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examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAJESH KUMAR TIWARI  
SHIVJATPUR, GOPIGANJ , S.R.N., UTTAR PRADESH,  
221303

**Roll No - 969**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE LALCHAND TIWARI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

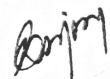
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. SHRUTI SINHA  
H.NO.43, ROAD NO. 12 EAST INDRAPURI, PO- KESHRI  
NAGAR,, BIHAR, 800024

**Roll No - 970**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SRI ONKAR NATH SINHA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ARUN KUMAR ANANT  
VILLAGE- PATARHI, POST-TILKEJA, VIA- BHAISMA,,  
CHHATTISGARH, 495674

**Roll No - 971**

**Category - SC**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LATE SHRI NARMADA PRASAD

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

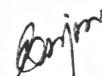
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SHIV KUMAR SHARMA  
41-GAYATRI VIHAR, THATIPUR,, MADHYA PRADESH,  
474011

**Roll No - 972**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI KAMTA PRASAD SHARMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NAVEEN PATERIA  
VILLAGE- BILHARI, POST-NOWGONG, , MADHYA  
PRADESH, 471201

**Roll No - 973**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI RAM NARAYAN PATERIA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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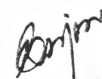
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VIKRAM SINGH CHOUHAN  
CHAMBER NO. -114, NOBEL CHAMBERS, SESSIONS  
COURT CAMPUS, , RAJASTHAN, 313001

**Roll No - 974**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI GANPAT SINGH CHOUHAN

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. NAZMA PARVEEN  
141, KUNWAR PVR, JASOLI NEAR ALIYA HOSPITAL , ,  
UTTAR PRADESH, 243001

**Roll No - 975**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI KAMRAN JAVED

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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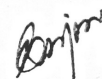
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**Issuing Authority**



**Registrar General**

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MOHAMMAD SHAMIM  
B-57, FIRST FLOOR, DDA COLONY, NEW JAFRABAD,,  
DELHI, 110032

**Roll No - 976**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI MOHAMMAD ZAKI

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



**Registrar General**

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Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. TULSI RAM DEWANGAN  
UTAI, BAJRANG-NAGAR, WARD-15, POST- UTAI, ,  
CHHATTISGARH, 491107

**Roll No - 977**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI CHAIT RAM DEWANGAN

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

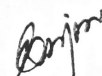
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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12. All the candidates are required to follow strictly the above instructions and all such instructions given by the In charge / head of centre / Invigilator from time to time.

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RUPESH KUMAR MISHRA  
1/11580, S/F, PLOT NO. M-51&52, GALI NO.  
02, SUBHASH PARK EXTENTION, NAVEEN  
SHAHADARA,, DELHI, 110032

**Roll No - 978**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SHRI CHANDRA KANT MISHRA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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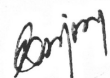
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**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. NUPUR CHOUDHARY  
125, KASHI BAG COLONY , , MADHYA PRADESH,  
454001

**Roll No - 979**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI KISHORILAL CHOUDHARY

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

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Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MRS. MRS. NITESH SARWAY  
SHRI RAM PLAZA , TF-6 , GOLE BAZAR NEAR PNB,,  
CHHATTISGARH, 495001

**Roll No - 980**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI MR. PRAKASH KUMAR SARWAY

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



**Registrar General**

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. MANISHA KAUSHAL SENGAR  
CHAMBER NO. -473, CIVIL COURT, RAJNAGAR, ,  
UTTAR PRADESH, 201003

**Roll No - 981**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI DINESH SENGAR

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



**Registrar General**

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Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MS. ANJANA MOURYA  
C/O. NANDINI GENERAL STORE FAVVARA CHOWK  
LORMI, , CHHATTISGARH, 495115

**Roll No - 982**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI MUKESH KUMAR MOURYA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



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Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MRS. SMT. KALYANI SHARMA  
BADE ATTARMUDA, WARD NO.-27, SAI VIHAR  
COLONY ,, CHHATTISGARH, 496001

**Roll No - 983**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - FEMALE**

**Father's / Husband's Name :**

SHRI SHAMBHU NATH SHARMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. AJEET KUMAR SINGH  
MUBARAK PUR PO-RANIPUR ,, UTTAR PRADESH,  
223104

**Roll No - 984**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI KUNWER PRATAP SINGH

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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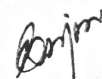
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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. DEVESH KELA  
B-43 ARPA GREENS COLOY SENDRI ,,  
CHHATTISGARH, 495009

**Roll No - 985**

**Category - UR**

**Domicile of C.G. - YES**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI GHANSHYAM PRASAD KELA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. NITIN SHARMA  
RAJ BHAWAN GALI PANDITAN SADABAD , , UTTAR  
PRADESH, 281306

**Roll No - 986**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI JAGDISH MOHAN SHARMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SACHIN GUPTA  
H.NO.-417/268/2, NIWAZGANJ NEAR HANUMAT SAI  
MANDIR THAKURGANJ, , UTTAR PRADESH, 226003

**Roll No - 987**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SUBHASH CHANDRA GUPTA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

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Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. RAMANAND SINGH  
VILLAGE HINAUTI PO-BISAURI ,, UTTAR PRADESH,  
232104

**Roll No - 988**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI LT. RADHE PRASAD SINGH

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Issuing Authority**



**Registrar General**

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SHAILESH KUMAR TRIPATHI  
C/O SATYA DEO PANDEY ADVOCAT NEAR B.R.D.  
INTER COLLEGE PARASHAR NIWAS NEW COLONY , ,  
UTTAR PRADESH, 274001

**Roll No - 989**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI AMRIT NATH TRIPATHI

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

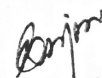
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Roll No. :-.....

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E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. MANISH KUMAR  
BEHIND DRCC NAI BASTI MAHADEVA SIWAN,,  
BIHAR, 841226

**Roll No - 990**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI KAMLESHWARI PRASAD CHOURASIA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. PIYUSH PRAKASH SINGH  
C/O J.P.SINGH JATESHWAR PURI HARPUR BALLIA , ,  
UTTAR PRADESH, 277001

**Roll No - 991**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI JAI PRAKASH SINGH

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**Date of Examination : 14<sup>th</sup> November, 2021**

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**8:00 A.M. to 11:00 A.M.**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Roll No - 992**

**Candidate's Name & Address**

MS. REKHA SINHA  
6A/206 AMBEDKAR VIHAR JOHRIPUR, , DELHI, 110094

**Category - UR**

**Domicile of C.G. - NO**

**Gender - FEMALE**

**Father's / Husband's Name :**  
SHRI JAGDISH SINHA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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**PAPER**

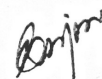
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**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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Signature of Candidate :- .....

Date :

Roll No. :-.....

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**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. VINOD KUMAR  
H.N-08 KHERA SHIKOHABAD NEW SHIV SHAKTI  
PUBLIC SCHOOL MELABAG SHIKOHABAD ,, UTTAR  
PRADESH, 283135

**Roll No - 993**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI BALAN SINGH

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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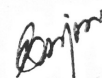
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**Issuing Authority**



**Registrar General**

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:: NO RISK CERTIFICATE ::

I.....Son/wife/daughter of Shri  
..... a candidate for District Judge (Entry Level)  
Examination 2020, being conducted by High Court of Chhattisgarh, hereby declare  
that I have no Covid-19 symptoms and I will not hold the High Court of Chhattisgarh  
responsible if I get infected with Covid-19 during my appearance in the instant  
examination. I am attending the said examination at my own risk.

Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ASHISH SHARMA  
ASSIST. DIST- ATTORNEY SARKAGHAT, MINI  
SECRETERAT,, HIMACHAL PRADESH, 175024

**Roll No - 994**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI VASU DEV SHARMA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

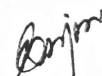
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....



**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SANTOSH KUMAR BHATT  
PLOT NO- 10 GITARA VILLA, NEAR I.I.S.E CAMPUS,  
KALYANPUR, , UTTAR PRADESH, 226022

**Roll No - 995**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI T.D.BHATT

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. KARUNESH KUMAR GUPTA  
61 DURGAPURI, TANSEN ROAD, , MADHYA PRADESH,  
474002

**Roll No - 996**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI BANWARI LAL GUPTA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

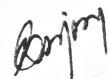
**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. JITENDRA KUMAR VERMA  
VILLAGE ALIPUR, PO-SHRIRAM VAN KUTEER,,  
UTTAR PRADESH, 225001

**Roll No - 997**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI RAM CHANDRA

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ALOK SHARMA  
375B/2, SAMBHOO NAGAR SHIKOHBAD,, UTTAR  
PRADESH, 283135

**Roll No - 998**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SRI SHASHI MOHAN SHARMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

(Similar to that affixed  
on application form)

**Date of Examination : 14<sup>th</sup> November, 2021**

**TIME**

**PAPER**

**8:00 A.M. to 11:00 A.M.**

**Paper I LAW**

**2:00 P.M. to 5:00 P.M.**

**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

## IMPORTANT INSTRUCTIONS

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. ARUN SHARMA  
H.NO. 3, TYPE-6, DUPLEX, RESIDENTIAL BLOCK,  
KARKARDOOMA COURT, DELHI, 110032

**Roll No - 999**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**

SHRI SH. H.P. SHARMA

**Examination Centre :**

ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

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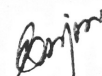
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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )

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Place :

Signature of Candidate :- .....

Date :

Roll No. :-.....

Mobile No. :-.....

E-mail Id :-.....

**HIGH COURT OF CHHATTISGARH  
BILASPUR  
ADMIT-CARD**

**Written Examination of District Judges (Entry Level) 2020  
DIRECT RECRUITMENT**

**Candidate's Name & Address**

MR. SANJIT KUMAR  
VILLAGE- USMANPUR, POST- KOSHIYAWA, PS-  
EKANGARSARAI, BIHAR, 801301

**Roll No - 1000**

**Category - UR**

**Domicile of C.G. - NO**

**Gender - MALE**

**Father's / Husband's Name :**  
SHRI UMENDRA PRASAD

**Examination Centre :**  
ST. JOSEPH'S CONVENT GIRLS HIGHER SECONDARY  
SCHOOL, LINK ROAD, BILASPUR

Affix Passport Size

Photograph

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**8:00 A.M. to 11:00 A.M.**

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**Paper II LAW**

**Issuing Authority**



**Registrar General**

( See reverse for instructions )



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